

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 10

C.P. (IB)/2789(MB)2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **14.11.2022**

NAME OF THE PARTIES: - **ACC Ltd**
V/s
Andromeda Hotels Ltd

Appearance (via video-conference):

For Applicant : None present
For Respondent : None present

Section 9 of the IBC, 2016

ORDER

None present for the parties. Even on earlier occasions too there was no representation from either of the parties. List this matter on Board on 29.11.2022 "either for appearance or for dismissal."

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)